होस्टल भवनों के लिए निर्माण की अधिकतम लागत सीमा निम्नलिखित है :—

| आवास का स्वरूप | प्रति छात्र अधिकतम लागत सीमा की दर | |
|---|---|---|
| | मैदानी | पर्वतीय क्षेत्र |
| 1. केवल आवास के लिए . . . | 14,620/— रुपये | 17,700/— रुपये |
| 2. आवास तथा रसोई घर, भोजन हाल, सैनेटरी ब्लाक आदि जैसी आनुषंगिक सुविधाएं . . | 20,220/— रुपये | 24,500/— रुपये |

(ख) राज्य सरकार से सूचना एकत्र की जा रही है और प्राप्त होने पर सभा पटल पर रख दी जाएगी।

(ग) जी, हां। जैसा कि मध्य प्रदेश के दूरदराज क्षेत्रों के लिए निर्धारित किया है, कल्याण क्षेत्र में निर्वाह व्यय को ध्यान में रखते हुए स्थानीय लोक निर्माण विभाग की दरों को अपनाने की आवश्यकता है।

**Comprehensive Crop Insurance Scheme**

*257. SHRI MATANG SING:
SHRI SURESH PACHOURI:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that Government have decided to introduce a comprehensive crop insurance scheme in one district of each State and Union Territory of the country from the current year;

(b) if so, what are the details thereof;

(c) whether Government have identified such a district in every State and Union' Territory; and

(d) if so, what are the details thereof?

THE MINISTER OF AGRICULTURE RE (SHRI BALRAM JAKHAR): (a) and (b) Yes, Sir. The Government have decided that while the existing scheme may continue, a new Pilot Scheme may be formulated for implementation in one district of every State/Union Territory covering all farmers and all crops against all risks and charging actuarial rates of premia without any subsidy. The draft scheme has since been circulated to all States/Union Territories and concerned Government Departments for comments.

(c) and (d) It is for the State Go vernments/Union Territory Administra tions ' to identify such a district. They have since been requested to identify the district where new Pilot Scheme is pro posed to be implemented. So far the States of Haryana and Orissa have iden tified the district, in this regard. Remain ing States and the Union Territories are still in process of selecting such a dis trict.

**इलाहाबाद विश्वविद्यालय को केन्द्रीय विश्वविद्यालय में बदला जाना**

*258. श्री सत्य प्रकाश मालवीय : क्या मानव संसाधन विकास मंत्री 13 दिसम्बर, 1991 को राज्य सभा में अतारांकित प्रश्न 2352 के दिये गये उत्तर को देखेंगे और यह बताने की कृपा करेंगे कि :

(क) क्या इलाहाबाद विश्वविद्यालय को केन्द्रीय विश्वविद्यालय में बदले जाने

के संबंध में कोई निर्णय लिया जा चुका है;

(ख) यदि हां, तो उसका ब्यौरा क्या है; और

(ग) क्या इस संबंध में उत्तर प्रदेश सरकार की ओर से कोई प्रस्ताव मिले थ, यदि हां, तो उनका ब्यौरा क्या है ?

**मानव संसाधन विकास मंत्री (श्री अर्जुन सिंह)** : (क) जी, नहीं।

(ख) प्रश्न नहीं उठता।

(ग) उत्तर प्रदेश सरकार ने, यह बताते हुए कि विश्वविद्यालय को बदलने के बाद योजनेतर खर्चे का उनका दायित्व चालू स्तर पर ही निर्धारित रहेगा, यह भी इच्छा व्यक्त की कि तीन विश्वविद्यालय कालेज और एक घटक कालेज विश्वविद्यालय के साथ जारी रहने चाहिए।

केन्द्रीय सरकार को राज्य विश्वविद्यालयों को केंद्रीय विश्वविद्यालयों में बदलने के लिए समय-समय पर अनुरोध प्राप्त होते रहे हैं। एक नीति के तौर पर सरकार ऐसे अनुरोधों को स्वीकार करने के पक्ष में नहीं है।

### Mid-day Meal in Schools

*259. DR. NARREDDY THULASI REDDY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether there is any proposal to include eggs in the mid-day meals for school children;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) and (b) There is at present, no concrete proposal to[1] implement a Mid-day Meal Programme for elementary school children throughout the country. However, certain State Govts, are implementing a Mid-day Meal Programme from out of their own resources.

With a view to taking advantage of the increased production of eggs and to provide nutritious and wholesome protein rich food to children, the State Govts, have been requested to consider the inclusion of eggs in the Mid-day-Meal Scheme for school going children.

(c) Does not arise.

### Construction of Irrigation by-pass Tunnel at Narmada Dam

*260. SHRI CHIMANBHAI MEHTA;
SHRI SARADA MOHANTY:

Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Central Government are aware that Gujarat Government has expressed serious concern at Madhya Pradesh Government's lukewarm response to State's proposal for constructing an irrigation by-pass tunnel at the Narmada Dam site;

(b) whether it is a fact that Gujarat Government plan to supply irrigation water from the main canal of the project by June, 1994 might also also be affected if the by-pass tunnel is not allowed to be completed on schedule;

(c) whether the Central Government are aware that there are arrears of payment of share cost of Sardar Sarovar Project by the participating States viz. Madhya Pradesh, Maharashtra and Rajasthan;

(d) whether the Central Government propose to take suitable steps in this regard; and